

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3064
ANSWERED ON:16.03.2010
PROTECTION OF POLICE CAMPS
Rao Shri Nama Nageswara

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government in the aftermath of the attack on the Silda camp in West Bengal has issued any advisory to State Governments to review and beef up the protection of police camps and also provide other basic infrastructure for the said purpose such as watch towers, fencing of the camps, barricades etc.;

(b) if so, the details thereof;

(c) whether the Union Government proposes to provide financial assistance to the States facing threat to internal security to tackle such attacks and spruce up the security related infrastructure; and

(d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI AJAY MAKEN)

(a) & (b): Issuance of advisories by the Union Government, inter-alia, on various aspects relating to naxal activities to the concerned State Governments is a continuous process. The Union Government issued advisory to concerned State Governments to review and beef up the protection of police camps and on other security related matters in the aftermath of the naxal attack on the Silda camp in west Bengal.

(c) & (d): The State Government deal with the various issues related to naxal activities in the States. The Central Government supplements their efforts in several ways, which inter alia includes financial assistance for modernization and upgradation of the State Police and Intelligence apparatus under the Scheme for Modernization of State Police Forces (MPF scheme); re-imbusement of security related expenditure under the Security Related Expenditure (SRE) scheme; filling up critical infrastructure gaps under the scheme for Special Infrastructure in naxal affected States; community policing and civic actions and development works through a range of schemes of different Central Ministries.